THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No. 73

Dated: Guwahati, the 24th August, 2021

Learned members of the Bar, High Court officials and staff, petitioners-in-person, litigants and others who participate and/or appear in the Virtual Court proceedings are expected to wear the prescribed robe and attire and shall strictly maintain the decorum in the same manner as they are participating in Physical Courts since Virtual Courts are Courts although in a virtual mode.

By order,
Sd/- Raktim Duarah
REGISTRAR GENERAL

Memo No. HC-III-06/2020/4339-4371/G dated, 24th August, 2021 Copy to:

- 1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
- 2. The Registrar (Vigilance/Judicial/Administration/Establishment), Gauhati High Court, Guwahati.
- 3. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
- 4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
- 5. The District & Sessions Judge, Assam.
- The Principal Judge, Family Court, Barpeta / Cachar / Dhubri / Kamrup (M) – I, II & III / Nalbari, Assam.
- 7. The Member, MACT, Barpeta / Cachar / Dhubri / Goalpara / Kamrup (M) I, II & III / Nagaon / Nalbari / Sonitpur / Kamrup , Assam.
- 8. The Special Judge-cum-Judge, Designated Court, Assam.
- 9. The Special Judge, Assam.
- 10. The Special Judge, CBI, Assam.
- 11. The Special Judge, CBI, Assam, Addl. CBI Court No. 1, 2 & 3, Guwahati.
- 12. The Presiding Officer, Labour Court / Industrial Tribunal, Kamrup (M), Guwahati / Dibrugarh, Assam.
- 13. The Presiding Officer, Industrial Tribunal, Cachar, Assam.
- 14. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
- 15. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
- 16. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
- 17. The President/Secretary, All Assam Lawyers' Association, Guwahati.

2418/2014

| 18. | The President/Secretary, Lawyers' Association, Guwahati. |
|-------------|--|
| 19. | The Joint Registrar (), Gauhati High |
| | Court, Guwahati. |
| | |
| 40. 11 | The Director, Law Research Institute. Gauhati High Court. Guwahati. |
| 41 . | The Deputy Registrar (), Gauhati High |
| | Court, Guwanati. |
| 22. | The Librarian-cum-Research Officer, Gauhati High Court, Guwahati. |
| 23. | The Asstt. Registrar (), Gauhati High Court, |
| | Guwahati. |
| 24. | The Court Manager, Gauhati High Court, Guwahati. |
| 25. | The Special Officer, Translation Wing, Gauhati High Court, Guwahati. |
| 26. | The Project Manager, Gauhati High Court, Guwahati. He is requested to |
| | upload this Notification in the website of the Gauhati High Court. |
| 37 | The DC to Head Head to the Gaunati riight Court. |
| 4/, | The P.S. to Hon'ble Mr. /Mrs. Justice |
| | , Gauhati High Court, |
| • • | Guwahati. |
| 28. | The A.O. (Judicial), Section, Gauhati High Court, |
| | Guwahati. |
| 29. | The Court Masters, Court No, Gauhati High Court, |
| | Guwahati. |
| 30. | The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati. |
| 31. | The Chief Security Officer, Gauhati High Court, Guwahati. |
| | The manufacture of the second of the court o |
| 32 | The C.A. to the Registrar General, Gaubati High Court, Courabati |
| 32. | The C.A. to the Registrar General, Gauhati High Court, Guwahati. The Gauhati High Court Notice Board, (Old Block & New Block) |

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]

REGISTRAR GENERAL